

Rebate on Coir Product

946. SHRI. V.S. VIJAYRAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Ashim Chatterjee Committee on Coir Industry has recommended for continuation of the rebate scheme on coir products during the Eighth Plan period too;

(b) if so, whether the Government have accepted the recommendation;

(c) if so, the details thereof; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI. M. ARUNACHALAM): (a) and (b) Yes, Sir.

(c) The Ashim Chatterjee on Coir industry has recommended the continuation of rebate scheme during the VIII plan period as a market development support for coir yarn and products manufactured in the Cooperative and public sector units. As a market development measure, rebate scheme is being implemented and under the scheme 20% rebate is allowed for 90 days on sale of coir and coir products (excluding rubberised coir products) with a ceiling of Rs. 10,000/- on individual sale.

(d) Does not arise.

Energy Input In Production Of Pesticides

947. SHRI. GUMAN MAL LODHA: Will the PRIME MINISTER be pleased to state:

(a) the total energy input in production of basic grades of pesticides and formulations; and

(b) how do they compare with world standards ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI. EDUARDO FALERIO) : (a) and (b) : The pesticides industry is not power intensive. The quantum of energy used would vary from pesticide to pesticide. No study has been conducted regarding the energy input in production of pesticides.

Sulabh Sauchalayas In Delhi

948. SHRI. SATYA DEO SINGH :
SHRI. RAJENDRA
AGNIHOTRI:

Will the PRIME MINISTER be pleased to state:

(a) the total number of Sulabh Sauchalayas in Delhi ;

(b) whether the Government are aware of the fact that the condition of these Sulabh Sauchalaya is pitiable ;

(c) whether the Government have formulated any scheme to improve the condition of these Sulabh Sauchalayas, and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOP-